



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials are hereby detained for performing duty during the Tier-II (MCQ / Written Test) Departmental Examination for the post of JJA scheduled for 15.12.2024 (Sunday):

Sl. No.	Name & EC	Place of Posting
1.	Akshay Garg, SJA (Branch-in-charge) EC:98969404	Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
2.	Narayan Gaurav, JA EC:94142248	Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
3.	Anil Yadav, JA (EC:53298481)	Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
4.	Kuldeep Singh, JA (EC:70174350)	Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
5.	Ajay Kumar, JA (EC:53489052)	Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
6.	Sachin, JA (EC:42892739)	Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
7.	Amit Kumar, System Analyst (EC:55393147)	IT Cell (HQs), Delhi.
8.	Kuldeep Kumar, JA (EC:86758400)	IT Cell (HQs), Delhi.
9.	Pawan Kumar, JA (EC:19631876)	Computer Branch (Central), THC, Delhi.
10.	Man Mohan, JA (EC:61707603)	Care Taking Branch (Central), THC, Delhi.
11.	Amarjeet Sah, JA (EC:37275791)	R&I Branch (Central), THC, Delhi.
12.	Paramjit Singh, JA (EC:78793312)	R&I Branch (Central), THC, Delhi.
13.	Sujay Samrendra, JJA (EC:56224770)	R&I Branch (Central), THC, Delhi.
14.	Gaurav Sharma, JJA (EC:32678624)	Litigation Branch (Central), THC, Delhi.
15.	Sohan Prakash, JA (EC:99860085)	Litigation Branch (Central), THC, Delhi.
16.	Ankur Bansal, JA (EC:66411329)	Vigilance Branch (HQs), THC, Delhi.

Note: All the above-mentioned officials shall be entitled to avail Compensatory Leave valid for One Year in lieu of the duty actually performed by them.

- (ii) All the officials will be required to report to the Branch-In-charge, Recruitment Cell sharp at 09:30 AM on 15.12.2024.
- (iii) Non-compliance of the aforesaid directions shall be considered deliberate insubordination and disciplinary action shall be initiated against the erring officials without any further notice.

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.



No. 197(30-II)/P&T/Admn.II(HQs)/2024 48625-659

Dated, Delhi the 11 DEC 2024

Copy forwarded for information and necessary action to:

- 1 Ld. Chairperson, Selection Committee, THC, Delhi.
- 2 Ld. Officer-in-charge, Recruitment Cell (HQs), IT Cell (HQs), Computer Branch (Central),
Care Taking Branch (C), Vigilance Branch (HQs) and Litigation Branch (Central), THC, Delhi.
- 3 Personal Office of the undersigned.
- 4 The Sr. Accounts Officers / DDO (HQs), THC, Delhi.
- 5 The Dealing Asst., Leave Section, Accounts Branch (Central), THC, Delhi.
- 6 The Dealing Asst. Personal File, Admn. Branch-II (HQs), THC, Delhi.
- 7 For uploading on LAYERS.
- 8 For uploading on Website.
- 9 Officials concerned.

(Simmi Kapoor)

Administrative Officer (Judicial)
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi.

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